

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. I.A. 339/2024

In

C.P.(IB)-446(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Jai Bhavani Construction

VS

Ariha Chemicals Pvt Ltd

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing through: VC and Physical (Hybrid Mode)**

Adv. Durgaprasad Halwai for Applicant is present.

Neither the hard copy nor the soft copy is available with this Bench. At the request of the Applicant, list on **16.02.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)